NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)	-	For hearing	Rule-4 of	Satheesan Uthan & 2 Others Vs Oceanus
No.92/BB/			I&B	Dwelling Pvt. Ltd.
2017				No.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
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RAJITHA T.O (INDIA LAW LLP)

APPLICANT

0806000 08050060006

2. YELLAPPA.A

Respondent

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Both the Counsels reported that the matter is under advanced stage of settlement and requested time for reporting settlement or to proceed with the matter in case there is not settlement. List it on 09.02.2018.

Member (T)

Member (J)